## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 23.08.2019 <u>NOTICE</u>

Take notice that the following matters listed on 26.08.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Competition App.	Parsoli Motors Works Pvt. Ltd.	Arvind Kumar Gupta	Diwakar
	(AT) No. 52 of 2018	Vs.		Maheshwari-R1
		BMW India Pvt. Ltd. & Ors.		Pratishtha Vijj-R2
2.	Competition App.	India Glycols Limited	Manas Kumar Chaudhuri	Udayan Jain (R1),
	(AT) No. 83 of 2018	Vs.		Rishi Sood (R2),
		Competition Commission of India		Reeta Mishra (R5-
		& Ors.		7),
				Sanjeev Kr. Singh
				(R8 & R18), MM
				Sharma (R19)
		With		Pankaj Bhagat
				(R9,12,16,17 &20),
				Gautam Shahi (R14)
3.	Competition. App.	Balrampur Chini Mills Ltd	Gautam Shahi	Navdeep Singh
	(AT) No. 86 of 2018	Vs.		Suhag-CCI
		CCI & Ors		
		With		
4.	Competition App.	Bajaj Hindustan Sugar Ltd.	Naveen Chawla	Saurabh Mishra-
	(AT) No. 91 of 2018	Vs.		CCI
		Ester India Chemicals Ltd. &Ors.		
		With	D.V. D1 11	
5.	Competition. App.	Mawana Sugars Ltd.	P.K. Bhalla	
	(AT) No. 92 of 2018	Vs.		
		Competition Commission of India		
		& Anr. With		
6	Competition App.	Dalmia Bharat Sugar & Industries	M.M. Sharma	Sanyat Lodha-R1
6.	(AT) No. 93 & 98 of	Ltd.	WI.WI. Sharma	Sallyat Loulia-K1
	2018	Vs.		
	2010	Competition Commission of India		
		& Anr.		
		With		
7.	Competition App.	Uttam Sugar Mills Ltd.	Sanjeev Kumar Singh	Sanyat Lodha- R1
, <b>.</b>	(AT) No. 94 of 2018	Vs.		
		Competition Commission of India		
		&Ors.		
		With		
8.	Competition. App.	Triveni Engineering & Industries	Rishi Agrawala	
0.	(AT)No. 97 of 2018	Ltd		
		Vs.		
		Ester India Chemicals Ltd & Anr.		
		With		

	Competition App. (AT) No. 99 of 2018	Vs.		
				(R-CCI)
		Competition Commission of India		
1		& Ors.		
		With		
10.	Competition App.	The Avadh Sugar & Energy Ltd.	Pankaj Bhagat	Sanyat Lodha
	(AT) No. 100 of 2018	Vs.		
		Competition Commission of India		
		& Ors.		
		With		
11.	Competition App.	Sir Shadi Lal Enterprises	Anil Kumar Mishra	Sanyat Lodha
	(AT) No. 101 of 2018	Vs.		
		Ester India Chemicals Ltd. &Ors.		
		With		
12.	Competition App.	KM Sugar Mills Ltd.	Pankaj Bhagat	Sanyat Lodha
	(AT) No. 102 of 2018	Vs.		
		Competition Commission of India		
		& Anr.		
		With		
13.	Competition App.	Indian Sugar Mills Association	Sindoora VNL	Sanyat Lodha- R1
	(AT) No. 103 of 2018	Vs.		Manu Krishnan-R3
		Competition Commission of India		
		& Ors.		
		With		
14.	Competition App.	The Seksaria Biswan Sugar	Pankaj Bhagat	Navdeep Singh
	(AT) No. 104 of 2018	Factory Ltd.		Suhag-R1
		Vs.		
		Competition Commission of India		
		& Anr.		
15	Compatition Annal	With Simhaali Sugara Ltd	Sushil Shukla	Saurabh Mishra
15.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs.	Sushii Shukia	Sauraon Mishra
	(A1) NO. 05 01 2019	vs. Competition Commission of		
		India & Ors.		
		With		
16.	Competition. App.	Shree Kamrej Vibhag Sahakari	Bhushan V.Mahadik	Sanyat Lodha(R-
10.	(AT) No. 05 of 2019	Khand Udoyg Mandali Ltd.		CCI)
	(111) 110. 05 01 2017	Vs.		
		Competition Commission of India		
		& Ors.		
		With		
17.	Competition. App.	Sahakari Khand Udoyg Mandal	Bhushan V.Mahadik	Sanyat Lodha- R1
· · ·	(AT) No. 06 of 2019	Ltd.		
	, , , , , , , , , , , , , , , , , , , ,	Vs.		
		Competition Commission of India		
		&Ors.		
		With		
18.	Competition. App.	Shree Ganesh Khand Udoyg	Bhushan V.Mahadik	Sanyat Lodha- R1
	(AT) No. 07 of 2019	Sahakari Mandli Ltd.		-
		Vs.		
		Competition Commission of India		
		& Ors.		

		With		
19.	Competition. App.	Shree Mahuva Pradesh Sahakari	Bhushan V.Mahadik	
	(AT) No. 08 of 2019	Khand Udoyg Mandali Ltd.		
		Vs.		
		Competition Commission of India		
		& Ors.		
		With		
20.	Competition. App.	Sri Sarvaraya Sugars Ltd. & Ors.	Sudpito Sarcar	
	(AT) No. 10 of 2019	Vs.		
		Competition Commission of India		
		& Ors.		
21.	Competition App.	Godrej & Boyce Manufacturing	Nisha Kaur Uberoi	Ankur Sood
	(AT) No. 18 of 2019	Co. Ltd.		Kalyani Singh
		Vs.		
		Competition Commission of India		
		& Ors.		
		With		
22.	Competition App.	Rajiv Jhangiani & Ors.	Nisha Kaur Uberoi	Ankur Sood
	(AT) No. 19 of 2019	Vs.		Kalyani Singh
		Competition Commission of India		
		& Ors.		

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